

DIVISION BENCH
COURT - I

O-203

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/891(KB)2020
IA(I.B.C)/396(KB)2024, IA(I.B.C)/996(KB)2024,
IA(I.B.C)/342(KB)2023, IA(I.B.C)/1206(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH JUNE 2024

IN THE MATTER OF	BANK OF INDIA VS MCNALLY BHARAT ENGINEERING COMPANY LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance via video conference/physically

For BTLEPC Ltd./SRA

Mr. Rantanko Banerji, Sr. Adv.
Mr. Joy Saha, Sr. Adv.
Mrs. Manju Bhuteria, Adv.
Mr. Shaunak Mitra, Adv.
Mr. Sidhartha Sharma, Adv.
Mr. Rishav Dutt, Adv.
Mr. Aman Kataruka, Adv.

For R2 and R3 in IA 396/2024 and the applicants in IA 996/2024

Mr. Jishnu Saha, Sr. Adv.
Ms. Urmila Chakraborty, Adv.
Mr. Avishek Guha, Adv.
Ms. Arunika Dutta, Adv.
Mr. Kaustav De Sarka, Adv.

For Erstwhile Resolution Professional/Chairperson of Monitoring Committee

Ms. Shweta Dubey, Adv.
Ms. Kanishka Prasad, Adv.

ORDER

1. Due to paucity of time the matter could not taken up for hearing today.
2. Post this matter on **18.07.2024**.

**Satyajit Roy
(Court Officer)**